

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 41
CP No. (IB)- 54/7/JPR/2019
Under Section 7 of IBC, 2016**

In the matter of:

Vidya Educare Pvt. Ltd.

...Financial Creditor

Versus

M/s Prayag Polytech Pvt. Ltd.

... Corporate Debtor

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 13.05.2021.

**--Sd--
Assistant Registrar**

April 01, 2021
H.A